

C. A. T. Bench, JAIPUR

Date of Order

Orders

D OA - 52/89

12/10/92

Mr S.K. Singh, Counsel for the applicant

A 1/4

Defects not removed
12/16/12

Sufficient time has been granted to the applicant for removing defects but the same have not been removed as yet. The application is fit to be declined for registration under Rule 5 (4) of the Central Administrative Tribunal Procedure Rules 1987.

Let the case be placed before the court for appropriate order on 17/12/92

(V.K. Bawa)

Deputy Registrar

17/12/92

Mr. S.K. Singh, Counsel for the applicant.

Defect not removed
still - 29/12

Last opportunity is allowed to remove the defects within 2 weeks. If the defects are not removed within this period the registration be declined without reference to the Bench.

Gopal Krishna
Member (Judl.)

(B. B. Mahajan)
Member (Adm.)

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vide _____
Date _____

12/1/93